

West Bengal Appropriation Act, 1951

10 of 1951

[31 March 1951]

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West Bengal Appropriation Act, 1951

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[31 March 1951]

PREAMBLE

An Act to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952.

Whereas it is expedient to authorise payment and appropriation of certain sums from and out of the Consolidated Fund of West Bengal to the service of the year ending on the thirty-first day of March, 1952;

It is hereby enacted as follows:-

1. For statement of objects and reasons see the Calcutta gazette , Extraordinary dated the 21st march 1951, part IV page 597: for proceedings of the west bengal legislative assembly see the proceeding.

1. Short title :-

This Act may be called the West Bengal Appropriation Act, 1951.

2. Issue of Rs. 64.69, 91,000 out of the Consolidated Fund of West Bengal for the year 1951-52 :-

From and out of the Consolidated Fund of West Bengal there may

be paid and applied sums not exceeding those specified in column 3 of the Schedule amounting in the aggregate to the sum of Rupees sixty-four crores sixty-nine lakhs and ninety-one thousand towards defraying the several charges which will come in course of payment during the year ending on the thirty-first day of March 1952, in respect of the services specified in column 2 of the Schedule.

3. Appropriation :-

The sums authorised to be paid and applied from and out of the Consolidated Fund of West Bengal by this Act shall be appropriated for the services and purposes expressed in the Schedule in relation to the year ending on the thirty-first day of March, 1952.

SCHEDULE 1

SCHEDULE

SCHEDULE

1	2	3		
Grant No.	Services and purposes.	Sums not exceeding		
		Voted by the Legislative Assembly.	Charged on the Consolidated Fund.	Total.
		Rs.	Rs.	Rs.
1	4-Taxes on Income other than Corporation Tax.	3,53,000		3,53,000
2	7-Land Revenue	49,42,000		49,42,000
3	8-State Excise Duties	38,08,000		38,08,000
4	9-Stamps	6,88,000		6,88,000
5	10-Forest	55,63,000		55,63,000
6	11-Registration	16,29,000		16,29,000
7	12-Charges on account of Motor Vehicles Acts.		4,50,000	4,50,000
8	13-Other Taxes and Duties	14,88,000		14,88,000
	C-Revenue Account of			

	Irrigation, Navigation, Embankment and Drainage Works			
9	17-Interest on works for which Capital Accounts are kept.		11,86,000	11,86,000
10	XVII-Irrigation- Working expenses 18-Other Revenue expenditure financed from Ordinary Revenues.			
	18(1)-Other Revenue expenditure financed from Famine Insurance Fund.			
	CC-Capital Account of Irrigation, Navigation, Embankment and Drainage Works not charged to Revenue			
	68-Construction of Irrigation, Navigation, Embankment and Drainage Works.	10,04,36,000	16,11,000	10,20,47,000
	H-Civil Works and Miscellaneous Public Improvements			
	51A-Interest on Capital Outlay on Multipurpose River Schemes..			
	HH-Capital			

	Account of Civil Works and Miscellaneous Public Improvements outside the Revenue Account			
	80A-Capital Outlay on Multipurpose River Schemes outside the Revenue Accounts.			
	E-Debt Services			
11	22-Interest on Debt and other obligations.	1,000	9,11,000	9,12,000
	F-Civil Administration			
12	25-General Administration-General Administration.	2,62,86,000	8,07,000	2,70,93,000
13	25-General Administration-Debt Conciliation.			
14	27-Administration of Justice	72,90,000	27,40,000	1,00,30,000
15	28-Jails and Convict Settlements	1,03,81,000		1,03,81,000
16	29-Police	5,46,34,000		5,46,34,000
17	30-Ports and Pilotage	8,89,000		8,89,000
18	36-Scientific Departments	97,000		97,000
19	37-Education	3,47,25,000		3,47,25,000
20	38-Medical	3,38,85,000	60,000	3,39,45,000
21	39-Public Health	1,09,19,000		1,09,19,000
22	40-Agriculture			
	71-Capital Outlay on Schemes of Agricultural	2,42,62,000		2,42,62,000

	Improvement and Research outside the Revenue Account.			
23	41-Veterinary	17,92,000		17,92,000
24	42-Co-operation	19,74,000		19,74,000
25	43-Industries-Industries			
	H-Civil Works and Miscellaneous Public Improvements			
	52A-Other Revenue Expenditure connected with Electricity Schemes.			
	XLI-Receipts from Electricity Schemes - Working expenses			
	HH-Capital Account of Civil Works and Miscellaneous Public Improvements charged to Revenue	1,09,12,000	10,000	1,09,22,000
	53-Capital Outlay on Electricity Schemes met out of Revenue.			
	FF-Civil Administration-Capital Account not charged to Revenue.			
	72-Capital Outlay on Industrial Development outside the Revenue			

	Account. 81A-Capital Outlay on Electricity Schemes outside the Revenue Account.			
26	43-Industries- Fisheries	19,37,000		19,37,000
27	43-Industries- Cinchona	35,55,000		35,55,000
28	47- Miscellaneous Departments	24,66,000		24,66,000
29	H-Civil Works and Miscellaneous Public Improvement			
	50-Civil Works			
	HH-Civil Works and Miscellaneous Public Improvements not charged to Revenue	7,07,47,000	10,31,000	7,17,78,000
	81-Capital Account of Civil Works outside the Revenue Account.			
	J-Miscellaneous			
30	54-Famine	29,61,000		29,61,000
31	54A-Territorial and Political Pensions	2,00,000		2,00,000
32	55- Superannuation allowances & pensions			
	JJ- Miscellaneous- Capital Account charged to Revenue			
	55 A-	1.18.19.000	2.11.000	1.20.30.000

	Commutation of pensions financed from Ordinary Revenues.			
	JJ-Miscellaneous-Capital Account not charged to Revenue			
	83-Payments of commuted value of pensions.			
	J-Miscellaneous			
33	56-Stationery and Printing			
	Deposits and Advances			
	Depreciation Reserve Fund-Government Presses.	40,53,000		40,53,000
	J-Miscellaneous			
34	57-Miscellaneous-Miscellaneous			
	82-Capital Account of other State Works outside the Revenue Account.	2,77,47,000	26,83,000	3,04,30,000
	E-Debt Services			
35	22-Interest on Debt. & other obligations - Expenditure on Displaced persons.			
	J-Miscellaneous			
	57-Miscellaneous-Expenditure on displaced persons.			
	JJ-Miscellaneous-	10,01,13,000	1,00,000	10,02,13,000

	Capital Account not charged to Revenue			
	82-Capital Account of other State Works outside the Revenue Account- Expenditure on displaced persons.			
	Deposits and Advances			
	Loans and Advances bearing interest- Loans & Advances to displaced persons.			
	M-Extraordinary items			
36	63- Extraordinary charges in India	3,99,65,000		3,99,65,000
37	64C-Pre-partition Payments	27,09,000		27,09,000
	JJ- Miscellaneous- Capital Account not charged to Revenue			
38	XLVIA-Receipts from Road Transport Scheme- Working expenses.	1,28,56,000	6,75,000	1,35,31,000
	82B-Capital Outlay on Road Transport Scheme outside the Revenue Account.			
39	85A-Capital Outlay on Schemes of	9,58,000		9,58,000

	State Trading. Deposits and Advances			
40	Interest-free Advances	48,69,000		48,69,000
41	Loans and Advances bearing interest . .	1,06,07,000		1,06,07,000
	Grand Total	63,45,16,000	1,24,75,000	64,69,91,000